

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:2751
ANSWERED ON:08.08.2003
DEMAND OF EDIBLE OIL
RAJO SINGH

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the quota of edible oils released during the last year, State-wise;
- (b) whether the entire demand was met through Public Distribution System during the said period; and
- (c) if not, the reasons therefor alongwith the steps taken in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SREENVASA PRASAD)

(a): No quota of Edible Oil has been released to any State during the last year and till date this year under Public Distribution System (PDS).

(b)&(c): No, Sir. The import of edible oils is under open general license (OGL). Further, one lakh MTs of Vanaspati can be imported free of customs duty from Nepal.